ANNEXURE -8 LINDSAY INTERNATIONAL PRIVATE LIMITED (UNDER CIRP), DATE OF COMMENCEMENT OF LIQUIDATION - 27th JUNE 2023														
LIST OF CREDITORS (Version 4) as on 11.08.23 LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENT DUES)														
SL.NO	NAME OF THE CREDITOR	DETAILS OF C	LAIM RECEIVED	I OI ERAHORAE		AILS OF CLAIM A				0023		-	-	
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC	AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS
1	GATES INDIA PRIVATE LIMITED	12/07/22	7315458.00	3574679.00	TRADE PAYABLES	NIL	NIL	NO	0%	NONE	NA	3740779.00	NIL	Amount of Claim not admitted relates to Interest Accrued against Pending Invoices. There is No Clause in the Purchase Orders with CD, regarding payment of Interest against Overdue Payments
2	TRL Krosaki Refractories Limited	12/07/22	62114302.20	29609915.76	TRADE PAYABLES	NIL	NIL	NO	0%	NONE	NA	32504386.44	NIL	Amount of Claim not admitted relates to Interest Accrued against Pending Invoices. There is No Clause in the Purchase Orders with CD, regarding payment of Interest against Overdue Payments. The Party had gone to Arbitration also on the same with no tangible result.
3	IFGL Refractories Limited	06/07/22	131308903.00	42165294.00	TRADE PAYABLES	NIL	NIL	NO	0%	NONE	NA	89143609.00	NIL	Amount of Claim not admitted relates to Interest Accrued against Pending Invoices, Duty Drawback, Insurance Claim for Goods Supplied etc. There is No Clause in the the Purchase Orders with CD, regarding payment of these claims. The Party has since withdrawn the Arbitration cases on the same subsequently.
4	Kaveri Ultra Polymers Pvt Ltd TOTAL	01/08/22	614529.00 201353192.20	175766.00	TRADE PAYABLES	NIL	NIL	NO	0%	NONE	NA	438763.00		Amount of Claim not admitted relates to Interest Accrued against Pending Invoices. There is No Clause in the Purchase Orders with CD, regarding payment of Interest against Overdue Payments